

Ganesh Venkata Siva Rama Krishna Remani

Regd. Insolvency Professional
IBBI/IPA-001/IPA-P01386/2018-19/12176

14/10/2022

Mumbai

Formation of Stakeholder Consultation Committee
In the matter of Plast Link Polymers India Private Limited under Liquidation
IA 1592/2020 in CP(IB) 4774/MB/2018

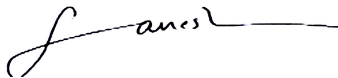
In accordance with sub-regulation (1) of regulation 31A of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, Stakeholder Consultation Committee is hereby formed based on the list of stakeholders prepared under regulation 31.

In Accordance with sub-regulation (2) of regulation 31A of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, the composition of the Stakeholder Consultation Committee is as follows:

Category	Name of the Representative	Vote Share
Governments	State Tax	100%
Shareholders or partners, if any	Hardik & Bhushan Walia	0%

Encl: List of Stakeholders

Regards



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LIQUIDATOR - Plast Link Polymers India Pvt Ltd. - in Liquidation
(A company under liquidation process by an order dated 30th March 2022 passed by honourable NCLT Mumbai)

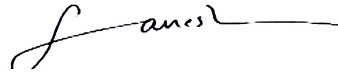
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LIST OF STAKEHOLDERS

S.NO	Name of the Claimant	Category	Principal Claimed (INR)	Interest and Other Charges (INR)	Total Claim Submitted (INR)	Principal Admitted (INR)	Interest and Other Charges Admitted (INR)	Total Claim Admitted (INR)	Total Claim Rejected (INR)	Vote Share (%)
1	State Tax	Government Dues	2,61,35,283	2,78,19,836	5,39,55,119	2,61,35,283	2,78,19,836	5,39,55,119	0	100%
2	Hardik Walia	Promoter	1,50,000	0	1,50,000	1,49,500	0	1,49,500	500	0%
3	Bhushan Walia	Promoter	1,50,000	0	1,50,000	1,49,500	0	1,49,500	500	0%
	TOTAL		2,64,35,283	2,78,19,836	5,42,55,119	2,64,34,283	2,78,19,836	5,42,54,119	1,000	

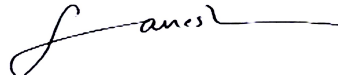


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LIST OF STAKEHOLDERS (GOVERNMENTS)

S.NO	Name of the Claimant	Category	Principal Claimed (INR)	Interest and Other Charges (INR)	Total Claim Submitted (INR)	Principal Admitted (INR)	Interest and Other Charges Admitted (INR)	Total Claim Admitted (INR)	Total Claim Rejected (INR)	Vote Share (%)
1	State Tax	Secured Government Dues	2,58,42,130	2,74,37,664	5,32,79,794	2,58,42,130	2,74,37,664	5,32,79,794	0	98.75%
2	State Tax	Unsecured Government Dues	2,93,153	3,82,172	6,75,325	2,93,153	3,82,172	6,75,325	0	1.25%
	TOTAL		2,61,35,283	2,78,19,836	5,39,55,119	2,61,35,283	2,78,19,836	5,39,55,119	0	100%

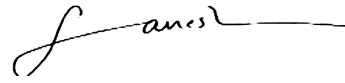


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LIST OF STAKEHOLDERS (SHARE HOLDERS)

S.NO	Name of the Claimant	Category	Principal Claimed (INR)	Interest and Other Charges (INR)	Total Claim Submitted (INR)	Principal Admitted (INR)	Interest and Other Charges Admitted (INR)	Total Claim Admitted (INR)	Total Claim Rejected (INR)	Vote Share (%)
1	Hardik Walia	Shareholder	1,50,000	0	1,50,000	1,49,500	0	1,49,500	500	0%
2	Bhushan Walia	Shareholder	1,50,000	0	1,50,000	1,49,500	0	1,49,500	500	0%
	TOTAL		3,00,000	0	3,00,000	2,99,000	0	2,99,000	1,000	0%



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